

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Ram Vilas Paswan, I beg to move for leave to introduce a Bill further to amend the National Institute of Pharmaceutical Education and Research Act, 1998.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Institute of Pharmaceutical Education and Research Act, 1998."

*The motion was adopted.*

SHRIB.K. HANDIQUE: Sir, I introduce the Bill.

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